

[*Translation*]

STATEMENT

Water Logging

*453. SHRI LALL BABU RAI:
SHRI HARI KEWAL
PRASAD:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have launched any scheme to solve the problem of water logging;

(b) if so, the details thereof;

(c) the funds allocated by the Union Government for this purpose during the each of the last three years and provision made for the current year, State-wise; and

(d) the details of work undertaken in the country, State-wise under this scheme?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) and (b). No such scheme, to solve the problem of water logging is being executed by the Union Government.

(c) and (d). Schemes to tackle the problem of water logging are taken up by the State Governments out of their plan funds, which are provided as block grant and not scheme-wise. The States have taken up various remedial measures out of their plan funds for tackling the problem of water logging. A *Statement* giving details of these measures is attached.

Andhra Pradesh

(i) The State Ground Water Department is continuously monitoring the ground water levels and quality on a regular basis.

(ii) The Government is encouraging ground water development by providing subsidies to the farmers and initiating pilot project studies.

Bihar

Twenty one drainage schemes were taken up in the 7th Five Year Plan. Earlier 74 th. ha. of land had been reclaimed upto 6th Plan. In North Bihar, a special drainage project in Kosi and Gandak Project was prepared during 7th Plan and is under execution in phases.

Haryana

The various remedial measures undertaken by the State Government are:

(i) *Lining of Canal Systems:* Under the assistance of World Bank, Phase-I of the modernisation of canal systems has been completed and Phase-II is under execution.

(ii) *Conjunctive Use on Surface and Ground Water:* The Government is encouraging the farmers for installation of shallow tubewells and use of underground water in conjunction with canal water.

(iii) *Improvement of Drainage Systems:* The State has planned to construct a good number of surface and sub-surface drains. Some pilot schemes have already been taken up.

(iv) *Improvement in Water Management Practices:* The Government have initiated better water management practices through introduction of sprinkler system. Another scheme for installation of drip irrigation system is also being introduced.

Karnataka

As a remedial measure open field drains are constructed to drive away excess water and to lower the water table.

Madhya Pradesh

As a remedial measure the water logged area under Chambal Command has been divided into several pilot schemes and are being reclaimed in a phased manner by introduction of surface drainage system.

Maharashtra

The CAD authorities are continuously trying to adopt modern techniques of irrigation for economic use of water so as to prevent any rise of ground water. In Maharashtra, well construction activities is extremely popular and it is helping to great extent in lowering the ground water. Several drainage schemes have also been constructed and many others

are proposed to be undertaken in the different canal commands.

Orissa

An integrated comprehensive development plan namely the Delta Development Plan has been framed under the auspices of World Bank, envisaging several remedial measures such as:

(i) Development of catchment area and improvement of drainage in basins and deltas.

(ii) Modernisation of old canal systems envisaging modernisation of existing old canal systems thereby providing control to every 5 ha. block against the present system of nearly 40 ha. lining of canal system in highly porous reaches and control of tidal ingress.

(iii) Conjunctive use of surface and ground water by construction of large number of tubewells throughout the Delta Command to utilise the ground water thereby lowering water table.

The project is proposed to be executed in three phases.

Punjab

The Punjab Government set up a Special Project Committee during 1984 to prepare a comprehensive report to combat the situation. As per recommendations of the above Committee various short term measures and long term measures

are in progress. Among the short term measures, the works involved are excavation of surface drains, re-condition and clearing of existing drains, lining of Rajasthan Canal, Bikaner Canal and Sirhind Feeder and installation of shallow tubewells.

Long terms measures include model experiment, aerial photography and other related studies with respect to cropping pattern, afforestation, identification of sweet water layer etc. to overcome the problem.

Rajasthan

Government of Rajasthan have formulated a proposal for vertical drainage pilot project for anti-water logging measures in Indira Gandhi Priyojana, Stage-I covering an effective area of 1.125 th. ha.

Tamil Nadu

The Irrigation Department has taken up some improvements to irrigation and drainage channels in Thanjavur Delta by way of widening and deepening. The entire works is planned to be taken up in a phased manner.

Uttar Pradesh

Remedial measures taken are:

- (i) Lining of Sarda Sahayak Canal System has been taken up, which has arrested rising trend of water table.
- (ii) Surface drainage, especially the seepage drains have been taken up.

- (iii) Improved water management practices are being made through CAD Programme.

Irrigation Projects

*454. SHRI GUMAN MAL LODHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of on-going irrigation projects whose completion has been delayed by more than three years;

(b) the difficulties being faced in the completion of these projects;

(c) the estimated cost escalation as a result of delay in their completion; and

(d) the measures taken by the Government for the completion of these projects according to the present schedule?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (d). 158 major, 226 medium and 95 extension/renovation/modernisation (ERM) projects estimated to cost Rs. 54,470 crores, Rs. 4,797 crores and Rs. 6,309 crores respectively spilled over to VIII Plan. Details of minor irrigation schemes are not kept at the Centre.

Out of the above on-going projects, 103 major, 165 medium and 20 ERM projects have been given investment clearance by the Planning Commission. Out of these 92 major, 159 medium and 17 ERM projects are running behind schedule. Their cost has escalated by about 600%, 400% and 200% respectively.